other machineries is also being badly managed;

- (c) whether Government propose to take over the Parent Company; and
 - (d) if not. what are the , reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) Yes, Sir.

- (b) to (d) The Government had conducted an investigation into the affairs of the Britannia Engineering Unit at Titagarh (West Bengal). The Report of the Investigation Committee revealed that:
 - (i) the production of the undertaking *in* rot critical to country's requirements; and
 - (ii) restarting of the unit would need induction of fresh finance without any pTospect of commensurate return.

Acting on the recommendations of the Investigation Committee, Government of India decided not to take over the management of Titagarh Unit of M/s. Britannia Engineering Company Ltd.

The Government of West Bengal have since expressed interest in taking over entire financial and management responsibility relating to this Unit. Government of India have been in touch with the Government of West Bengal regarding the modalities of the proposed takeover.

Introduction of new pattern of supply of coal to consuming industries

1350. SHRI N. G. GORAY: Will the Minister of ENERGY be pleased to stole:

(a) whether it is a fact that Government propose to introduce a new pattern of supply of coal to consuming industries;

- (b) if so, what are details thereof; and
- (c) by when the new pattern is being introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SID-DHESHWAR PRASAD): (a) to (c) Information is being collected and will be laid on the Table of the House

Arrest of Foreigners

- 1351. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of HOME AFFAIR^ be pleased to state:
- (a) the number of foreigners arrested in each State during 1974; and
- (b) the details of the charges under which they were arrested?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MO H SIN): (a) and (b) A statement giving the available information is tached. [See Appendix XCI. Anne\...e No. 62;]

राजभावा कियान्वयन समितियां

1352. डा॰ लोकेश चन्द्र: क्या संबार मंत्री यह बताने की कृपा करेंगे कि:

- (क) हिन्दी भाषी राज्यों तथा गुजरात, पंजाब स्रोर महाराष्ट्र राज्य में डाक तथा तार विभाग के ऐसे कार्यालय कौन-कौन से हैं जहां 25 से स्रधिक कर्मचारी है स्रोर जिनमें राजभाषा कियान्वयन समितियां अधिक की गई हैं;
- (ख) इन राज्यों में ऐसे कौन कौन से कार्यालय हैं जहां इस प्रकार की समितियों का घभी तक गठन नहीं किया गया है घौर उसके क्या कारण हैं; घौर
- (ग) ऐसे कार्यालयों की संख्या क्या है जहां इस प्रकार की समितियों का गठन किया जा चुका है परन्तु पिछले छ: महीनों के दौरान इसकी कोई वैठक नहीं हुई है?

111

Ottiiial Language Implementation Committees

1352. DR. LOKESH CHANDRA: Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) the names of the offices of Post and Telegraph Department in the Hindi-speak-ing States and in the States of Gujarat, Punjab and Maharashtra having 25 or more employees where the Official Language Implementation Committees have been constituted:
- (b) the names of the offices in these States where such Committees have not so far been constituted and what are the reasons therefor; and *
- (e) the number of those offices where such Committees have been constituted but no sittings have been held during the last fiix months?]

संचार मंत्री (श्री एसं०डी० शर्मा) : (क) से (ग) अपेक्षित सूचना एकत्र की जा रही है और इसे राज्य सभा पटल पर रख दिया जाएगा ।

v| I HE MINISTER OF COMMUNICA-TIONS (SHRI S. D. SHARMA): (a) to (c) The'required information is being collected and will be placed on the table of the Rajya Sabha.]

Change in the Nomenclature of Chief Minister and Governor of States

1353. SHRI M. KADERSHAH: Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether Government propose to j bring a constitutional amendment before j Parliament to permit the State Governments for changing the nomenclature of the offices of the Chief Minister and Governor on the analogy of the change "^permitted to the State of Jammu and \ Kashmir;
 - t [1 English translation.

(b) if so, by when it is proposed I be brought forward?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No, Sir.

(b) Does not arise.

Employment of displaced persons under Heavy -Engineering Corporation

- 1354. SHRI B. R. MUNDA: Wffl the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:
- (a) the total number of displaced persons at the commencement of Hatia Project under the Heavy Engh sering Corporation Ltd., Ranchi;
- (b) the number of persons who have so far been employed in the Project and the number of persons still un-empfayed; and
- (c) by when Government propose to employ all the displaced persons?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) 3090 families were displaced/affected due to acquisition of land for setting up the Heavy Engineering Corporation (HEC), Ranchi.

- (b) and (c) So far 2582 persona have been employed in HEC on the ba.>is of one person per family as per the assurance given to the displaced/affected families.
- Of the remaining 508 families some are traceless and some have not established their claims. At present, there is no vacancy in HEC and the claims of the remaining families will be considered as and when the vacancies arise